

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No. 1734/2014  
This the 19th day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Suresh Kumar Yadav  
Son of Shri Jainath Prasad Yadav  
C/o Dr Shroffs Charity Eye Hospital  
125/22 Bhanu House Basement Old  
DLF Colony Section -14 M.G. Road  
Gurgaon 122001  
Also at  
R/o House No.20  
First Floor Sohna Road,  
Near Shiv Mandir, Islampur (97)  
Gurgaon Haryana 122018

... Applicant

(By Advocate: None )

**Versus**

All India Institute of Medical Sciences  
Ansari Nagar, New Delhi-110 608  
Through its Director

(By Advocate : Mr. R.K. Gupta)

**Order (oral)**

**Per Sudhir Kumar, Member (A)**

Case called. None for the applicant. It is seen that on 11.05.2016 as well as on 25.05.2016 also nobody had appeared for the applicant. Today, also there is no appearance on behalf of the applicant. It appears that the applicant has lost interest in pursuing his case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)